

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. N. T. GHADGE  
COURT 39 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 06-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100854/2015	The State of Nagpada Police Station Vs BABALU TULLA YADAV	Adv. P.R. Dave for A/1 to A/5, adv. Roshni singh for A/6 and A/7, Adv. Naik(S.A.) for A/8
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100223/2016	THE STATE OF COLABA POLICE STATION. Vs AFTAB AALAM IQBAL AHMED KHAN AND ORS.02	Adv P R Yadav for A/1, adv I. B. Singh for A/2, Adv Amin Solkar for A/3
3	SESSIONS CASE	100805/2016	DONGRI POLICE STATION. Vs ASAD KHALID HUSSAIN KHAN AND ANOTHER 01	
<b>Sub Matter: SESSIONS CASE/0100464/2017</b>				
4	SESSIONS CASE	100464/2017	DONGRI POLICE STATION Vs ASHPAK ISMAIL PATNI @ LALA	
<b>( Main Matter SESSIONS CASE/0100805/2016)</b>				
5	SESSIONS CASE	100491/2017	The Colaba Police Station Vs Hitesh Raja Kartakpandi	
6	CRI M A	102562/2018	Bhoomi Ankit Brahmakshtriya @ Rev. - ---18 - Applicant, Org. Accused No. 6 Vs M/s. Samir Diamond Exports Pvt. Ltd. and The State of Maharashtra - Respondent	Nilesh Tribhuvann and Asna Patel and Sakshi Dube
7	SESSIONS CASE	100078/2019	The State of L.T. Marg Police Station Vs Brijeshkumar Suresh Prasad	APP
8	CRI M A	101405/2019	Shivprasad Harischandra Singh @ Shivprakash Harishchandra Singh in BA- 439-19 Aplcnt. Vs The State of Maharashtra - Shivaji Nagar Police Station - Respondent	L. J. Mishra
9	ABA	101534/2019	Mahesh Suresh Huprikar And 4 Others Vs State Dharavi Police Station	Pravin U Gaikwad

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10	ABA	101554/2019	Liyakat Shamsuddin Khan And Anr. Vs State V.B.Nagar Police Station	Anjali Awasthi
11	ABA	100201/2020	Sushila Jairam Salian And Anr. Vs State Mulund Police Station	Arun Atwal
12	ABA	100289/2020	Deepak Shyamu Prajapati and 2 Others Vs State Vikroli Police Station	K V Dubey
13	ABA	100796/2020	Jamaluddin Mehabub Khan Vs State Kurla Police Station	Pankaj D Kavale And Vijay S Gaikwad
14	ABA	100804/2020	Imran Rizwan Khan and others 4 Vs The State of Maharashtra	Shtrughan Dube
15	ABA	100807/2020	Shahrukh Sharif Qadri and Anr. Vs The State of Maharashtra	Rammani Upadhyay and Shafi Ahmed Shaikh
<b><u>EVIDENCE PART HEARD</u></b>				
16	SESSIONS CASE	100186/2017	NAVGHAR POLICE STATION. Vs SHAILESH SUDHAKAR BHAVE AND ORS.03	APP Mr. Tawade  Adv. Gupta
<b><u>EVIDENCE</u></b>				
17	SESSIONS CASE	100791/2015	VAKOLA POLICE STATION. Vs MOHIT KANHYPRASAD MISHRA AND ANOTHER 01	Both accused in person
18	SESSIONS CASE	100521/2016	THE STATE OF KURLA POLICE STATION. Vs AKHIL SURENDRA DUBEY	
19	SESSIONS CASE	100563/2017	The State Mahim Police Station Vs Narayan Koti Pujari	Adv. Sanjay Naik
<b><u>ORDER</u></b>				
20	ABA	100988/2019	Galib Sohrab Shaikh Vs State V.B.Nagar Police Station	Hetali Sheth And Mateen Shaikh
21	ABA	101431/2019	Haseem Hajari Banjara Vs State Dharavi Police Station	Shafqat Ali Shaikh
22	ABA	100354/2020	Deepesh Rampratap Singh and 4 Others Vs State Bhandup Police Station	Priti Trivedi And Digvijay Om. Trivedi

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23	ABA	100362/2020	Vikas Shivbabu Jaiswal Vs State Pant Nagar Police Station	Sushrut S Jadhawar
<b><u>NO SAY ORDER</u></b>				
24	CRI M A	100480/2019	Avinash Marutirao Arondekar@Revn.- -19-,MA-479-19-Aplnt. Vs M/s. Dhanlaxmi Bank Ltd.-Respdt.	Sayaji D. Nangare
<b><u>REPLY/SAY</u></b>				
25	SESSIONS CASE	100478/2019	The State of Maharashtra - Kurla P. Stn. Vs Mukhtar Ahmed Shafiul Hasan Shaikh and Ors. 01	APP
26	SESSIONS CASE	100010/2020	The State of Maharashtra - Colaba Police Station Vs Anil Vishu Chugani	APP
27	SESSIONS CASE	100226/2020	The State of Maharashtra - Vakola Police Station Vs Vinodkumar Neru Harijan	APP
28	SESSIONS CASE	100414/2020	The State of Maharashtra - Chunabhatti Police Station Vs Dhiraj Shantaram Kadam and others 02	APP
29	ABA	100809/2020	Santosh Ashok Kamble and Anr. Vs The State of Maharashtra	Sunil Chandrakant Kadam
<b><u>SAYHEARING ON EXH.READY</u></b>				
30	SESSIONS CASE	100060/2018	The State of Mulund Police Station Vs Lakhan Bharat Gaikwad and Others	
31	SESSIONS CASE	1000485/2018	State of Maharashtra-B.K.C. P. Stn. Vs Aftab Alam Usmani	PP
<b><u>REPORT</u></b>				
32	ABA	102275/2019	Rahim Rahmat Shaikh and 8 Othrs Vs Vinoba Bhawe Nagar Police Station	R. R. Mishra and C. P. Shenvi
<b><u>CROSS-EXAMINATION</u></b>				
33	SESSIONS CASE	100683/2015	The State of Powai Police Station Vs Vijay @ Vijaynarayan Nanhe @ Kishanchandra Shivmurat Tiwari.	Adv. R. P. Singh